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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2949/2001

This the 31st day of May, 2002

HON'BLE SH. SHANKER RAJU, MEMBER (J)

Palia Singh S/o Sh. Chhaju Ram,
R/o Village Ransiaki P.O. Khor,
Distt. Gurgaon.Applicant
(By Advocate: Ms. Prema Priyadarshini proxy for
Sh. M.K. Bhardwaj)

Versus

Union of India through,

1. The Secretary to Govt. of India,
Ministry of Defence,
South Block, New Delhi.
2. Commandant
Central Ordnance Depot,
Delhi Cantt-110010.
3. Office Incharge,
AOC, Records,
Secunderabad (A.P.)Respondents.
(By Advocate: Sh. P.P. Ralhan proxy for
Sh. J.B. Mudgil)

ORDER (ORAL)

By Sh. Shanker Raju, Member (J)

Heard.

2. Applicant impugns transfer order dated October, 2001 which has now been cancelled by order dated 6.2.2002. As the grievance of the applicant is redressed by the respondents themselves, nothing survives in this OA which has rendered infructuous and is accordingly dismissed. No costs.

S. Raju

(SHANKER RAJU)
Member (J)

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